

(c) A stretch of 100 feet from the Azadpur crossing to the over-bridge at Azadpur and the bridge over the Najafgarh Jheel Drain are still to be completed. Traffic can, however, pass through diversion roads.

(d) Necessary instructions have been given to the Central Public Works Department who are executing the work to take all possible steps to complete the work quickly. The remaining portion of the work is expected to be completed by the end of July, 1963.

Inland Water Transport

118. { Shri P. Venkatasubbaiah:
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:
Shri Himatsingka:

Is the Minister of Transport and Communications be pleased to state:

(a) whether Government have drawn up a scheme to train experienced water transport personnel to become inland masters, serangs and drivers;

(b) if so, the details thereof; and

(c) on what basis the recruitment will be made?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). A scheme for coaching inland water transport personnel, who have the necessary experience on inland vessels, to qualify themselves in the various examinations for the grant of Certificates of Competency, viz. Certificates of Inland Masters, Serangs etc., under the Indian Steam Vessels Act, 1917, has been drawn up by the Government. The coaching will be provided at the existing IWT Training Centre of the Government of West Bengal at Calcutta. It is proposed to train 360 men a year in six batches of 60 each, the duration of the course being two months. The training will be imparted according to the prescribed syllabus of instructions. Candi-

dates from all States will be eligible for it. As most of the trainees are likely to be at work on their vessels during day time, classes will be held from 5.30 p.m. to 8.30 p.m. on all days of the week other than Saturdays, Sundays and other holidays. The training is expected to involve an aggregate expenditure of about Rs. 1,36,600 over a period of three years. Further details of the scheme are given in the statement laid on the Table of the House. [Pleaded in Library. See No. LT-984/63].

ary, See No. LT-984(63).

Trained Workers for Panchayats

919. **Shrimati Savitri Nigam:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether Rajasthan Government have decided to provide one paid trained worker for every Panchayat and Co-operative; and

(b) the financial help given to Rajasthan for this experiment?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) The Rajasthan Government propose to provide one Village Level Worker for each Panchayat. The Village Level Worker besides functioning as the Secretary of the Village Panchayat, will also, wherever possible, work as Secretary of the Service Co-operative.

(b) No separate financial assistance is being provided to the State Government for this purpose.

Replacement of Ships

920. **Shri Raghunath Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are considering any proposal to revise the rules of scrapping overage ships due to emergency and dearth of foreign exchange to replace their scrapped ships; and

(b) if so, the details thereof?